

Annexure

Name of the corporate debtor: Shree Ram Urban Infrastructure Limited; Date of commencement of CIRP: 06.11.2019 ; List of creditors as on 15/10/2024
List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Whether related party?	% voting share in CoC	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1	SREI Equipments Finance Ltd	12.12.2019	4,27,68,95,410	1,42,76,00,000	Loan	1,55,60,00,000	67,50,00,000	No	8.26	2,84,92,95,410	-	-
2	Indiabulls Housing Finance Limited	06.12.2019	9,17,77,88,930	5,88,46,88,929	Loan	1,84,27,88,930	7,33,50,00,000	No	34.06	3,29,31,00,001	-	-
3	Exclusive Capital Limited	12.01.2023	8,13,40,06,827	8,13,40,06,827	Loan	8,13,40,06,827	-	No	47.08	-	-	-
4	IIRF India Realty XII Ltd	07.12.2020	14,86,12,03,644	1,83,07,63,262	Guarantee Against Private Equity Investment of Subsidiary	-	-	No	10.60	-	13,03,04,40,382*	-
	Total		36,44,98,94,811	17,27,70,59,018		11,53,27,95,757	8,01,00,00,000		100.00	6,14,23,95,411		13,03,04,40,382*

*Note: Interest calculation details have been sought which is pending verification, the lender has claimed interest varying from 24% to 27% however it is not duly supported with any documents as to the exact rate of interest which has been sought along with other clarifications, post verification there could be further change in the CoC



Pankaj Majithia